

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1342 OF 2024**

IN THE MATTER OF:

Satyapal Singh

.....PETITIONER

VERSUS

**The Block Development Officer
(Rural Development), Pilana, Baghpat**

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 05.12.2024)

Satyapal Singh

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through The Additional Chief Secretary,
Environment Department, Government of Uttar Pradesh,
Bapu Bhawan, Sachivalaya, Lucknow- 226001

Email: rocz.lko-mef@nic.in/ psecforest-up@nic.in

(Respondent No.1)

2. District Magistrate, Baghpat

Baghpat Bangar, Baghpat, Uttar Pradesh 250609

Email: dmbag@nic.in

(Respondent No.2)

3. Uttar Pradesh Ground Water Authority

Through Member Secretary,
Village Hariharpur, Near Delhi
Public School Saheed Path, Lucknow-226002

Email: upgwd.in@gmail.com/ rdnr-cgwb@nic.in

(Respondent No.3)

4. Uttar Pradesh Pollution Control Board

Through Member Secretary,
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010

Email: ms@uppcb.in

(Respondent No.4)